

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4239
ANSWERED ON:02.05.2012
REVIVAL OF ITIS
Rajesh Shri M. B.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of profit and loss of the Indian Telephone Industries (ITIs) during the last three years and the current year;
- (b) whether the Government has submitted the revival package for ITIs to Board of Industrial and Financial Reconstruction (BIFR);
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Hon`ble Supreme Court had directed the Government to submit the revival package within a specified date;
- (e) if so, the reasons for failure to fulfil the Supreme Court's direction;
- (f) the details of welfare packages for the employees included in the revival package;
- (g) whether there is any proposal for takeover of ITIs by Defence Ministry or to accord defence status to it; and
- (h) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) Details of losses incurred during the last three years and for the current financial year up to December 2011 (provisional) is as under:-

Year	Loss amount (Rs. In Crs.)
------	---------------------------

2008-09	668
---------	-----

2009-10	459
---------	-----

2010-11	358
---------	-----

2011-12	271 (Provisional)
(upto December 2011)	

(b) Yes, Madam. The Government has submitted the Revival package of M/s Indian Telephone Industries Limited to Board for Industrial and Financial Reconstruction (BIFR) on 30-01-2012.

(c) The salient points in the Revival Plan of M/s ITI Ltd. as submitted to BIFR is as mentioned below:-

Sl No.	Support from Government	Amount support from the	Total
--------	-------------------------	-------------------------	-------

in the form of Government in Rs. Crores

To be disbursed To be disbursed
immediately in due course after
submission of the
report of Monitoring
Group

1 Financial Assistance for 460 1804 2264
the ongoing and expected
projects

2 Financial Assistance for 995.79 897 1892.79
meeting the pending liabilities
and revival plan cost

3. Request to the Ministry of Defence for putting M/s ITI Ltd. on their preferred PSU List, at par with BEL

(d) & (e) No, Madam. The Hon'ble Supreme Court has not issued any direction to the Government for submitting the revival package of ITI Ltd.

(f) The revival package includes reimbursement of Statutory payments such as Provident Fund, Gratuity etc. to the tune of Rs.360 Crs., arrears of 1997 Pay Revision of Rs.165 Crs and reimbursement of VRS Expenses to the tune of Rs.155 Crs.

(g) & (h) Yes, Madam. DoT has requested the Ministry of Defence (MoD) for inclusion of ITI as a Defence PSU, for the purpose of procurement of goods and services manufactured and developed by ITI including through transfer of technology to address the specific requirements of the armed forces.